COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 876 OF 2017 IN DFR NO. 3045 OF 2017

Dated: 3rd November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Jaipur Vidyut Vitran Nigam Limited & Ors. ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri Mr. Ashwin Ramanathan

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents returnable on 19.12.2017. Dasti, in addition, is permitted.

List the matter on <u>19.12.2017.</u>

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt